

Annexure-IV

Name of the corporate debtor: Raghupati Construction Private Limited; Date of commencement of CIRP: 19/10/2023; List of Creditors as on: 27/03/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|--------------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Avargreen Organic Foods Private Limited | 11-11-2023 | 1,06,75,000 | 1,00,00,000 | Unsecured Financial Creditor | NA | NA | No | 81.64% | - | - | - | 6,75,000 | The interest amount computed by Financial Creditor is under verification, the RP has asked for clarification for the amount as to how it has been calculated |
| | | Total | 1,06,75,000 | 1,00,00,000 | | | | | 81.64% | | | | 6,75,000 | |